

**CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH**

OA/21/859/2017

HYDERABAD, this the 16th day of March, 2020

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman
Hon'ble Mr. B.V. Sudhakar, Admn. Member**



V.R. Balagopalan,
So. T.P.K. Nambiar,
Aged 55 years, Occ: Ex. Sub-Inspector,
(under the orders of Compulsory retirement),
O/o. the Director, Sardar Vallabhbhai Patel
National Police Academy,
(Govt. of India ó Ministry of Home Affairs),
Hyderabad ó 500 052, Ro. Q.No.D/2,
Type-III, Site-A, Sardar Vallabhbhai Patel National
Police Academy,
Shivarampally, Hyderabad.

... Applicant

(By Advocate: Mr. K.R.K.V. Prasad)

Vs.

1. Union of India rep. by
The Secretary,
Ministry of Home Affairs,
Govt. of India, North Block,
New Delhi ó 110 001.
2. The Director, Sardar Vallabhbhai Patel
National Police Academy (Government
Of India: Ministry of Home Affairs),
Hyderabad ó 500 052.
3. The Deputy Director (Admn.),
Sardar Vallabhbhai Patel National
Police Academy, (Govt. of India:
Ministry of Home Affairs),
Hyderabad ó 500 052.

... Respondents

(By Advocate: Mr. V. Vinod Kumar, Sr. CGSC)

O R D E R (ORAL)

Hon'ble Mr. Justice L. Narasimha Reddy, Chairman



The applicant addressed a letter dated 14.03.2020 to the learned counsel, instructing him to withdraw the O.A. Accordingly, learned counsel for the applicant sought permission.

2. Permission is accorded, and the O.A. is dismissed as withdrawn. There shall be no order as to costs.

(B.V. SUDHAKAR)
MEMBER (ADMN.)

(JUSTICE L. NARASIMHA REDDY)
CHAIRMAN

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